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WP-36471-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 20th OF NOVEMBER, 2024

WRIT PETITION No. 36471 of 2024

SUNITA PANDEY

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Manish Kumar Vijaywargiya - Advocate for the petitioner.

Ms. Urmila Malviya appearing on behalf of Advocate General.

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ORDER

Learned counsel for the petitioner prays for withdrawal of the petition with liberty to file fresh duly constituted petition challenging the order which has been passed against her.

Prayer is allowed and the petition is dismissed as withdrawn with the liberty prayed for.

(PRANAY VERMA)
JUDGE